## Funds provided to Odisha

2166. SHRI NARENDRA KUMAR SWAIN: Will the Minister of POWER be pleased to state the time by when the Ministry would sanction funds required to address the peak power requirement in Odisha and for implementation of hydro power plants by Odisha Hydro Power Corporation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): Hydro power generation is a deregulated sector. Ministry of Power does not sanction funds for peak power requirement or implementation of hydro power plants to the States.

## LED tube lights

2167. DR. PRADEEP KUMAR BALMUCHU: SHRI DHARMAPURI SRINIVAS:

Will the Minister of POWER be pleased to state:

- (a) whether Government is planning to supply LED tube lights as part of save energy programmes and if so, the details thereof;
- (b) whether any proposals have been received from Jharkhand and Telangana for this purpose; and
  - (c) if so, the details and the status thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Energy Efficiency Services Limited (EESL), a joint venture company of Public Sector Undertakings (PSUs) under Ministry of Power plans to distribute LED tube lights of 20 W to consumers at an upfront cost of ₹230/- per LED tube light. These tube lights have a technical warranty of 3 years against defects. The distribution of LED tube lights will be done in the same manner by EESL as under the Unnat Jyoti by Affordable LEDs for All (UJALA) Scheme, which provides LED bulbs to domestic consumers at an affordable price.

(b) and (c) No such proposal has been received from the States of Jharkhand and Telangana.

## Meeing on UDAY

2168. SHRI DHARMAPURI SRINIVAS:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of POWER be pleased to state:

(a) whether the meeting on Ujwal Discom Assurance Yojana (UDAY) was held recently to discuss the opinions of experts in implementing the scheme and if so, the details thereof;

- (b) the details of highlights of the meeting; and
- (c) the details of funds earmarked and released, so far, to discoms particularly in Andhra Pradesh and Telangana to meet their loans?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL):

(a) and (b) Ujwal DISCOM Assurance Yojana (UDAY) was evolved after extensive stakeholder consultations including Banks/Financial Institutions (FIs) and various State Governments for the financial and operational turnaround of state-owned Power Distribution Companies (DISCOMs).

A Monitoring Committee has been constituted to ensure a close monitoring of performance of the participating States under UDAY. The last meeting of the Monitoring Committee was held on 03-11-2016. The committee reviewed the operational and financial parameters of participating States, including issuance of bonds, bank funding for operational requirement, tariff related issues and other issues raised by States.

(c) There is no financial implication on the part of the Government of India and no funds are released under the scheme. Under UDAY, the Government of Andhra Pradesh has so far taken over ₹7376 crores of their DISCOM debt. The Government of Telangana has not joined UDAY so far.

## Supply of LED bulbs under UJALA

2169. SHRIMATI KANIMOZHI: Will the Minister of POWER be pleased to state:

- (a) the number of households provided with LED bulbs under UJALA so far, State-wise; and
- (b) the details of amount disbursed to States and spent, so far under the scheme State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) The number of households provided with LED bulbs under Unnat Jyoti by Affordable LEDs for All (UJALA) Scheme, State/UT-wise as on 24.11.2016, are as under:-

Sl. No. States & UTs		No. of Households
1.	Jammu and Kashmir	1,142,287
2.	Punjab	19,226
3.	Haryana	2,492,251
4.	Uttarakhand	1,126,317